**BEFORE THE NATIONAL GREEN TRIBUNAL,**
**PRINCIPAL BENCH AT NEW DELHI**

**ORIGINAL APPLICATION NO. 643 OF 2023**

**IN THE MATTER OF:**
**RAJESH KUMAR** **.... APPLICANT**

**VERSUS**

**STATE OF UP & ORS.** **.....RESPONDENT**

**INDEX**


| Sl. No. | Particulars | Pages |
|---|---|---|
| 1. | Response on behalf of U.P. Pollution Control Board in Compliance t | 1 –7 |
| 2. | **ANNEXURE-1** Inspection Report dated 29.11.2024 | 6-18 |
| 3. | **ANNEXURE-2** True copy of Stock Figure 2024-2025 of NCL | 19- |
| 4 | **ANNEXURE-3** True copy of EC Imposed | 20-21 |
| 5 | **ANNEXURE-4** True copy of letter dated 11.11.2024 | 22 |
| 6 | **ANNEXURE-5** Photographs the side visit | 23 |


**NEW DELHI**
**DATED:** 09.12.2024


**(PRADEEP MISRA & DALEEP DHYANI)**
Counsel for U.P. Pollution Control Board,
138, New Lawyers Chamber,
Supreme Court of India,
New Delhi-110001
(M.) 9810252518
Email: pradeepmisra@yahoo.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH, NEW DELHI**

**Original Application No.643 of 2023**

**IN THE MATTER OF:**

**Rajesh Kumar** **....Applicant**

**Versus**

**State of Uttar Pradesh & Ors.** **....Respondent(s)**

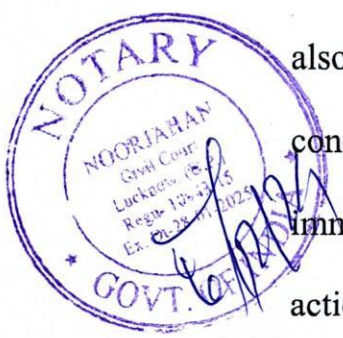
**COMPLIANCE STATUS REPORT ON BEHALF OF RESPONDENT NO.-3, UTTAR PRADESH POLLUTION CONTROL BOARD, IN COMPLIANCE TO THE ORDER DATED 12.09.2024 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI.**

I, Reetesh Kumar Tewari S/o Shri J. N. Tewari aged about 50 years, presently posted as Regional Officer, Uttar Pradesh Pollution Control Board (hereinafter UPPCB), Sonbhadra, do hereby solemnly affirm and state of oath as under;

1. That in the official capacity mentioned above, I am acquainted with the facts and circumstances of the case and such I am competent and authorized to swear this affidavit.

2. That the present matter is regarding to the issuance of directions to the project proponent-M/s. Bina Project, NCL (A subsidiary of coal India Limited) to remediate damage caused to environment due to regular burning of coal stock of deshelling plant near deshelling plant yard of above said project.

3. That this Hon'ble National Green Tribunal, Principal Bench, New Delhi (hereinafter Hon'ble Tribunal) vide its order dated 02.01.2024 has constituted a joint committee comprising the representatives of Integrated Regional Office, MoEF&CC, Lucknow, CPCB, UPPCB and the District Magistrate, Sonbhadra with direction to meet within one week, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate remedial action by appointing the UPPCB as nodal agency. This Hon'ble Tribunal has also directed that in case any rejected coal is being burnt then concerned Authorities shall take appropriate remedial measures immediately/on urgent basis and filed a joint committee report and action taken report within one month.




In compliance to the above direction a joint committee report has been filed by the UPPCB on 19.02.2024 before this Hon'ble Tribunal for consideration, uploaded on 21.02.2024.

4. That this Hon'ble Tribunal vides its order dated 22.02.2024 after heard learned Counsel for the Respondents no. 3 and 4 has reserved the judgement. Furthermore, this Hon'ble Tribunal vide its order dated 25.07.2024 has observed that in these facts and circumstances further hearing in the matter is required for just and proper adjudication of the questions involved in original application and accordingly the case is ordered to be relisted for further hearing.

5. That further it is stated that in compliance to the order dated 02.01.2024 and 25.07.2024 the UPPCB has also filed an response affidavit on 10.09.2024, uploaded on 11.09.2024.

6. That this Hon'ble Tribunal vide its order dated 12.09.2024 has direct the UPPCB to verify the compliance status as mentioned in the objections and submit its report with following directions:-

*..."4. Objections to the report of the Joint Committee have been filed on behalf of respondent no. 4 vide email dated 11.09.2024 but in the above said objections respondent no. 4 as also claimed to have complied with the recommendations and suggestions made by the Joint Committee."...*

7. That in compliance of above directions passed by the Hon'ble Tribunal, the officials of the UPPCB have visited the concerned

Coal Mining Project i.e. M/s Northern Coal fields Limited, Bina Project, Bina, Sonbhadra on 29.11.2024. A copy of inspection report dated 29.11.2024 is being annexed as **Annexure No.-1.**

8. The detailed point wise Compliance Status of Recommendations/suggestions made in the joint committee report dated 19.02.2024 and facts found during visit are mentioned in tabulated chart as below:-

| S. No | Joint Committee recommendation and suggestions in report dated 19.02.2024 | Compliance Status/Facts found during visit dated 29.11.2024. |
|---|---|---|
| 1. | The Project Authority should install smoke detector censors and CCTV cameras in desheling yards for regular vigilance of fire/smoke. | ➢ During inspection, deshelling plant was found non-operational. PTZ and CCTV Cameras are found installed at deshelling plant and no stock of coal reject was found in reject yard area of deshelling plant. A Copy of Stock Figure-2024-25 of NCL Bina Project is attached as **Annexure No.2.**<br>➢ During inspection, representative of NCL Coal Mine informed that the deshelling plant is non-operational, since Dec. 2023 and smoke detector censors will be installed, during operational of deshelling plant. |

NOTARY NOORJAHAN Govt Court Lucknow (U.P.) Regd. 10933/15 Ex. Dt. 28.01.2028 GOVT. OF INDIA

| S. No | Joint Committee recommendation and suggestions in report dated 19.02.2024 | Compliance Status/Facts found during visit dated 29.11.2024. |
|---|---|---|
| 2. | The Project Authority must ensure that in storage yard the reject coal should not catch fires/smoke. | ➢ During inspection representative of NCL Coal Mine also informed that a separate firefighting team has been organized/deployed to ensure that in coal reject storage yard reject coal should not catch fires/smoke.<br>➢ To control/ fire in coal necessary arrangement like fire tankers, water pipelines with sprinkling arranged are found established in deshelling for controlling any such future incidents.<br>➢ During inspection representative of NCL Coal Mine informed that Regular (daily) inspection is being carried out by supervisory staff and periodic inspection is being carried out by Fire fighting office, Safety officer, Mine Manager and Project Officer for ensuring no such incidents are repeated. |
| 3. | The Project Authority must construct boundary wall surrounding the yards and install water sprinkler systems to control fire/smoke. | ➢ During inspection representative of NCL Coal Mine informed that Proposal for construction of a new brick boundary wall surrounding the yards has been initiated which is under tendering process. Construction Work of boundary wall will be started after finalization of tendering process.<br>➢ Further, to control fire incidents Pump houses along with water storage capacity of about of 3.5 Lakh litres was found installed at 100 m of deshelling reject yard for pressurized water. |

NOTARY NOORJAHAN Gawl Court Lucknow (U.P.) Regn. 10943/15 Ex. On. 28-01-2025 GOVT. OF INDIA

| S. No | Joint Committee recommendation and suggestions in report dated 19.02.2024 | Compliance Status/Facts found during visit dated 29.11.2024. |
|---|---|---|
| 4. | The Project Authority must ensure water sprinkling in connecting roads of yards to reduce dust emissions during vehicular movement. | ➢ During inspection fixed sprinklers are found installed on along the RCC Road connecting deshelling plant. |
| 5. | The project Authority must comply the rules/orders issued by department for fire safety and environmental pollution control and prevention. | ➢ During inspection project was found complying. |
| 6. | UPPCB should impose environmental compensation for past violation as per law. | ➢ UPPCB has imposed Environmental Compensation of Rs. 180,000/-vide ref. No. H16925/C-2/Vayu-155/Sonbhadra /24 dated 09.09.2024 on above concerned Coal mining project for defaulter period. A copy of EC imposed is annexed as **Annexure No.3.**<br>➢ Further, NCL Bina Project, Bina, Sonbhadra vide its ref no. बीना/ पर्या०/उ०प्र०प्र०नि०ब०/2024/39 dated 11.11.2024 informed that Environmental compensation of Rs. 1,80,000.00/- imposed by UPPCB on mining project has been paid by M/s NCL Bina Project, Bina, Sonbhadra. A copy of letter dated 11.11.2024 is being annexed as **Annexure No.4.**<br>➢ Photographs of the site visit are being annexed as **Annexure No.5.** |

9. That the Annexure annexed to the present accompanying affidavit is true copies of their respective original.

NOTARY NOORJAHAN Civil Court Lucknow (U.P.) Regn. 10943 Ex. Dt. 28-01-2025 GOVT. OF

10. That the above response on behalf of Uttar Pradesh Pollution Control Board is submitted before this Hon'ble Tribunal for kind perusal and consideration.

**DEPONENT**

**VERIFICATION**

Verified at ...LKO.. on this ...6th. day of December, 2024 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.

**DEPONENT**

NOTARY
NOORJAHAN
Civil Court
Lucknow. (U.P.)
Regn. 10943/15
Ex. Dt. 28-01-2025
GOVT. OF INDIA

Sworn and Verified
before me.
6/12/24
NOORJAHAN
Advocate & Notary
Civil Court, Lucknow
Regd. No. 10943/15

I know & identify the deponent/Executio
who has signed/ put his T.I. before me
S. Iqbal Advocate
Reg No. 6043/1999
Adv

**मा0 राष्ट्रीय हरित अधिकरण में विचाराधीन ओ0ए0 संख्या–643/2023 राजेश कुमार वनाम स्टेट ऑफ उ0प्र0 व अन्य में पारित आदेश 12.09.2024 के अनुपालन में मेसर्स नार्दर्न कोलफील्ड्स लिमिटेड, बीना परियोजना, बीना, जनपद–सोनभद्र की अद्यतन निरीक्षण आख्याः–**

उक्त संदर्भित परियोजना की डेशैलिंग प्लाण्ट हेतु मा0 राष्ट्रीय हरित अधिकरण में विचाराधीन ओ0ए0 संख्या–643/2023 राजेश कुमार वनाम स्टेट ऑफ उ0प्र0 व अन्य में पारित आदेश 12.09.2024 के अनुपालन में मेसर्स नार्दर्न कोलफील्ड्स लिमिटेड, बीना परियोजना, बीना, जनपद–सोनभद्र राजेश कुमार बनाम स्टेट ऑफ उ0प्र0 व अन्य प्रकरण में प्राप्त निर्देशों के अनुपालन हेतु उपरोक्त परियोजना के डिशैलिंग प्लाण्ट का निरीक्षण दिनांक–**29.11.2024** को किया गया। निरीक्षण के समय डिशैलिंग प्लाण्ट के प्रतिनिधि के रूप में श्री विवेक कुमार तिवारी, सहायक मैनेजर उपस्थित थे। निरीक्षण के समय डिशैलिंग प्लाण्ट बन्द पाया गया। उद्योग प्रतिनिधि द्वारा अवगत कराया गया कि उनका डिशैलिंग प्लाण्ट दिसम्बर, 2023 से लगातार बन्द है। निरीक्षण के समय पाये गये तथ्यों एवं कार्यालय में उपलब्ध अभिलेखों के आधार पर विस्तृत निरीक्षण आख्या निम्नवत् हैः–

1. कार्यालय अभिलेखानुसार मेसर्स नार्दर्न कोलफील्ड्स लिमिटेड, बीना परियोजना, बीना, जनपद–सोनभद्र को 8.008 मि0टन/वर्ष कोल खनन हेतु राज्य बोर्ड के ऑनलाईन संदर्भ संख्या–166994/UPPCB/Sonebhadra(UPPCBRO)/CTO/both/SONBHADRA/2022 दिनांक–18.11.2022 द्वारा दिनांक–31.12.2024 तक की अवधि हेतु सहमति जल एवं वायु आदेश निर्गत है।
2. निरीक्षण के समय डिशैलिंग प्लाण्ट खाली पाया गया। ज्वाइंट कमेटी द्वारा दिनांक–15.02.2024 को किये गये निरीक्षण में Suggestions/Recommendations के विन्दु संख्या–1 में स्मॉक डिटेक्टर सेन्सर और सी0सी0 टी0वी0 लगाने का उल्लेख किया गया है। निरीक्षण के समय डिशैलिंग प्लाण्ट में पी0टी0जेड0 और सी0सी0टी0वी0 कैमरा स्थापित पाया गया। स्मॉक डिटेक्टर सेन्सर के सम्बन्ध में उद्योग प्रतिनिधि द्वारा अवगत कराया गया कि जब डिशैलिंग प्लाण्ट का संचालन किया जायेगा तब स्मॉक डिटेक्टर स्थापित कर दिया जायेगा **(छायाप्रति संलग्न)**।
3. ज्वाइंट कमेटी द्वारा दिनांक–15.02.2024 को किये गये निरीक्षण में Suggestions/Recommendations के विन्दु संख्या–2 के अनुपालन में अवगत कराया गया कि फायर फाइटिंग आफिसर, सेफ्टी आफिसर, माइनिंग मैनेजर और प्रोजेक्ट आफिसर द्वारा नियमित जाँच कर यह सुनिश्चित किया जायेगा कि कोई भी आग जलने/धुँआ निकलने की घटना की पुनरावृत्ति नहीं होगी।
4. ज्वाइंट कमेटी द्वारा दिनांक–15.02.2024 को किये गये निरीक्षण में Suggestions/Recommendations के विन्दु संख्या–3 के अनुपालन में उनके द्वारा अवगत कराया गया कि वाउण्ड्री वॉल निर्माण हेतु टेण्डरिंग की प्रक्रिया अपनायी जा रही है। निरीक्षण के समय यार्ड के समीप वॉटर स्प्रिंकलर सिस्टम स्थापित पाया गया। यार्ड के पास 3.5 लाख लीटर क्षमता का एक वॉटर टैंक स्थापित किया गया है, जिससे आग जलने की घटना एवं धुएँ निकलने की घटना को तत्काल रोका जा सके **(फोटोग्राफ्स संलग्न)**।
5. ज्वाइंट कमेटी द्वारा दिनांक–15.02.2024 को किये गये निरीक्षण में Suggestions/Recommendations के विन्दु संख्या–4 के अनुपालन में इनके द्वारा अवगत कराया गया कि कनेक्टिंग रोड में डस्ट इमीसन की रोकथाम हेतु वॉटर स्प्रिंकलर स्थापित किये गये हैं। निरीक्षण के समय वॉटर स्प्रिंकलर संचालित पाये गये **(फोटोग्राफ्स संलग्न)**।
6. ज्वाइंट कमेटी द्वारा दिनांक–15.02.2024 को किये गये निरीक्षण में Suggestions/Recommendations के विन्दु संख्या–5 के अनुपालन में उनके द्वारा अवगत कराया गया कि फायर सेफ्टी एवं प्रदूषण नियंत्रण बोर्ड द्वारा दिये गये निर्देशों का अनुपालन किया जा रहा है। निरीक्षण के समय अनुपालन होता पाया गया।
7. ज्वाइंट कमेटी द्वारा दिनांक–15.02.2024 को किये गये निरीक्षण में Suggestions/Recommendations के विन्दु संख्या–6 के अनुपालन में उनके द्वारा अवगत कराया गया कि प्रदूषण नियंत्रण बोर्ड के पत्रांक–एच 16925/सी–2/वायु–155/सोनभद्र/24 दिनांक–09.09.2024 द्वारा रू0 1,80,000.00 की पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी थी। उक्त के अनुपालन में एन0सी0एल0 बीना परियोजना के पत्र संख्या–बीना/पर्या0/उ0प्र0प्र0नि0बो0/2024/39 दिनांक–11.11.2024 द्वारा रू0 1,80,000.00 की पर्यावरणीय क्षतिपूर्ति बोर्ड के निर्धारित बैंक एकाउण्ट में जमा की गयी है **(छायाप्रति संलग्न)**।

**क्रमशः 2/पर...**

Rajesh

173

(2)

उपरोक्त परिप्रेक्ष्य में ज्वाइंट कमेटी के Suggestions/Recommendations के अनुपालन में मेसर्स नार्दर्न कोलफील्ड्स लिमिटेड, बीना परियोजना, बीना, जनपद–सोनभद के पत्र संख्या–B/Env./NGT/UPPCB/24/152 दिनांक–25.11.2024 को अनुपालन आख्या प्रेषित की गयी है, जिसकी छायाप्रति संलग्न है।

उक्त आख्या आपके अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

Rajesh

(राजेश गौतम)
**प्रयोगशाला सहायक**

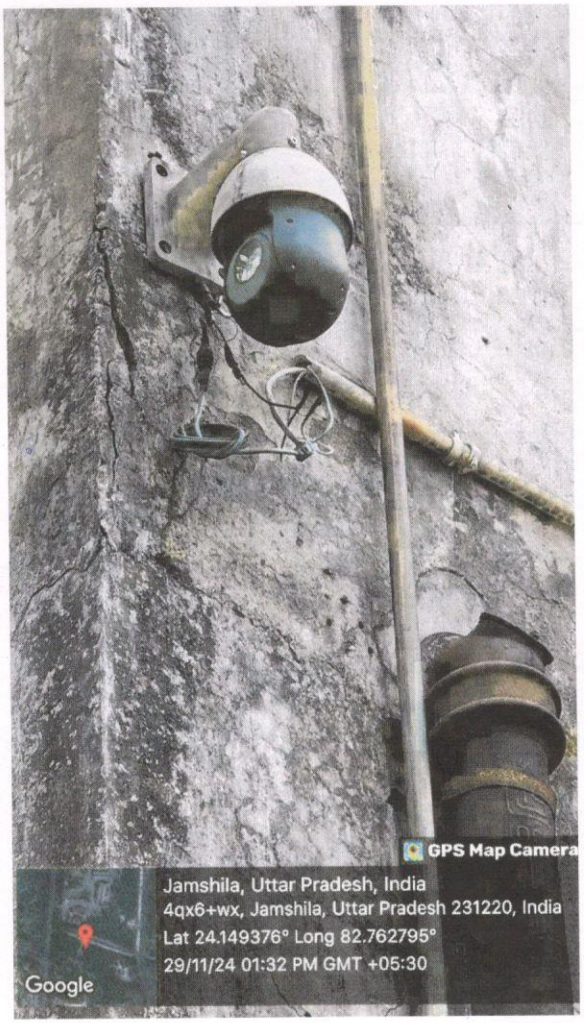
(चन्द्रशेखर)
**सहा0पर्या0 अभियन्ता**

**क्षेत्रीय अधिकारी महोदय,**

28.11.2024
RO

# 174

GPS Map Camera
Jamshila, Uttar Pradesh, India
4qx6+wx, Jamshila, Uttar Pradesh 231220, India
Lat 24.147457° Long 82.763249°
29/11/24 01:32 PM GMT +05:30
Google


GPS Map Camera
Jamshila, Uttar Pradesh, India
4qx6+wx, Jamshila, Uttar Pradesh 231220, India
Lat 24.149376° Long 82.762795°
29/11/24 01:32 PM GMT +05:30
Google

175

नॉर्दर्नकोलफील्ड्सलिमिटेड
(मिनीरत्नकंपनी)
(कोलइण्डियालिमिटेडकीअनुषंगीकंपनी)

Northern Coalfields Limited
(A Miniratna Company)
(A subsidiary of Coal India Limited)

महाप्रबंधक कार्यालय / Office of the General Manager
CIN- U10102MP1985GOI003160
An ISO 9001, ISO 14001, ISO 27001 & ISO45001 Certified Company
बीना परियोजना, जिला- सोनभद्र (उ.प्र.) पिन- 231220 / Post- Bina Project, Distt- Sonebhadra (U.P.)- 231220
Phone :05446 276279 (O), 267280 (R) e mail :gmbin.ncl@coalindia.in Website :www.nclcil.in

No. B/ Env./ NGT / UPPCB/ 24/152

Date: 25.11.2024

To
The Regional Officer
UP Polution Control Board
Robertsganj, Sonebhadra (U.P.)

**Subject: Compliance status of the Joint Committee recommendations and suggestions in the matter of Hon'ble NGT Original Application No. 643/2023, Rajesh Kumar Versus State of Uttar Pradesh & Ors.**

Dear Sir,

With respect to the above subject matter, the compliance status of Joint Committee recommendations and suggestions in the case of NGT O.A. 643/2023 is as follows:

| S. No | Joint Committee recommendation and suggestion | Compliance Status |
|---|---|---|
| 1. | The Project Authority should install smoke detector censors and CCTV cameras in dishelling yards for regular vigilance of fire/smoke. | PTZ and CCTV Cameras are installed at Deshaling Plant covering the reject yard area. Deshaling plant is non - operational since 1st December 2023 and the stock in reject yard is zero since December 2023. Copy of stock register is from attached as **Annexure-1.** |
| 2 | The Project Authority must ensure that in storage yard the reject coal should not catch fires/smoke. | A separate firefighting team is operational and necessary arrangement like fire tankers, waterpipelines are in place for controlling any such future incidents. Regular (daily) inspection is being carried out by supervisory staff and periodic inspection is being carried out by Fire fighting office, Safety officer, Mine Manager and Project Officer for ensuring no such incidents are repeated. |
| 3. | The Project Authority must construct boundary wall surrounding the yards and install water sprinkler systems to control fire/smoke. | New boundary is constructed at deshaling plant along the deshaling reject yard. Pump houses along with water storage capacity of aboutof 3.5 Lakh litresis presentlyavailable within 100 m of deshaling reject yard for pressurized water whenever required to control fire/smoke.<br><br>Proposal for construction of a new brick boundary wall surrounding the yards has been initiated and is under tendering process. Work will be started after finalization of tendering process. Geo-tagged photographs of new boundary and pump house are attached as **Annexure-2** |

| | | |
|---|---|---|
| 4 | The Project Authority must ensure water sprinkling in connecting roads of yards to reduce dust emissions during vehicular movement. | Fixed sprinklers are installed on along the RCC Road connecting deshaling plant. Geo tagged Photographs are attached as **Annexure-3** |
| 5 | UPPCB should impose environmental compensation for past violation as per law. | Immediate action is being taken to quench the fire incidence, So impact on environment can be minimized. Ambient air quality monitoring report for Quarter ending June 2023 and Sept 2023 (Attached as **Annexure-4**) carried out by CMPDIL shows that all the parameters in the mine area are within permissible limits.<br><br>UPPCB vide letter no. H16925 सी-2/ वायु – 155/ सोनभद्र/ 24; (copy enclosed as **Annexure 5**), imposed an Environmental Compensation of Rs. 1,80,000.00/. The compensation amount of Rs. 1,80,000.00/- was paid by the project and the information regarding this has been sent to UPPCB vide letter no. बीना/ पर्या०/ उ०प्र०प्र०नि०ब०/ 2024/ 39 dated: 11.11.2024 (copy enclosed as **Annexure 5).** |

Enclosure: As Above

Yours faithfully

25/11/2024

Area General Manager
Bina Project

Copy to:

1. Chief Environmental Officer, TC-12V Vibhuti Khand, Gomti Nagar Lucknow-226 010
2. General Manager (Env.), NCL Singrauli

NORTHERN COALFIELDS LIMITED, BINA PROJECT, DESHALING PLANT

O.D STATEMENT FOR THE YEAR 2024-25

Performance and stock figures of Bina Deshaling Plant for the Year 2024-25

| | Particulars | Apr-24 | May-24 | Jun-24 | Jul-24 | Aug-24 | Sep-24 | Upto 09-10-2024 | Total |
|---|---|---|---|---|---|---|---|---|---|
| A | **RAW COAL** | | | | | | | | |
| 1 | Initial Stock | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 2 | Received From Bina Mines | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 3 | Input to Deshaling Plant | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 4 | Final Stock | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| B | **DESHALED COAL** | | | | | | | | |
| 1 | Initial Stock | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 2 | Production | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 3 | Despatched | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 4 | Final Stock | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| C | **By-product-R** | | | | | | | | |
| 1 | Initial Stock | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 2 | Production | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 3 | Sale of By-product-R | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 4 | Final Stock | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 5 | By-product-R % | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |

10/10/24

Incharge (DSP)
Bina

10/10/24

SO(E&M)
Bina

Area General Manager
Bina Project

**NORTHERN COALFIELDS LIMITED, BINA PROJECT, DESHALING PLANT**

**O.D STATEMENT FOR THE YEAR 2023-24**

**Performance and stock figures of Bina Deshaling Plant for the Year 2023-24**

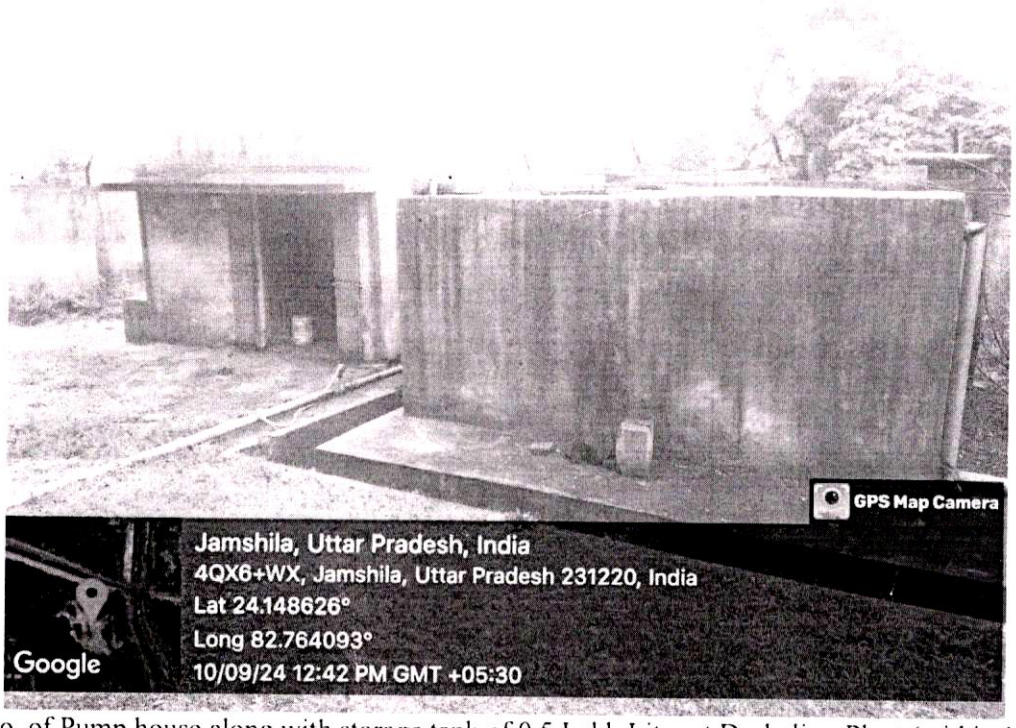
| S.N. | Particulars | Apr-23 | May-23 | Jun-23 | Jul-23 | Aug-23 | Sep-23 | Oct-23 | Nov-23 | Dec-23 | Jan-24 | Feb-24 | Mar-24 | Total | Apr-2024 (on 01.04.2024) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| A | **RAW COAL** | | | | | | | | | | | | | | |
| 1 | Initial Stock | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 2 | Received From Bina Mines | 202317.460 | 210469.140 | 197078.800 | 232127.560 | 175899.840 | 318743.080 | 110340.420 | 334106.560 | 8324.360 | 0.000 | 0.000 | 0.000 | 1789407.220 | 0.000 |
| 3 | Input to Deshaling Plant | 202317.460 | 210469.140 | 197078.800 | 232127.560 | 175899.840 | 318743.080 | 110340.420 | 334106.560 | 8324.360 | 0.000 | 0.000 | 0.000 | 1789407.220 | 0.000 |
| 4 | Final Stock | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| B | **DESHALED COAL** | | | | | | | | | | | | | | |
| 1 | Initial Stock | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 2 | Production | 192717.460 | 200469.140 | 187678.800 | 225627.560 | 171899.840 | 314693.080 | 108940.420 | 329906.560 | 7891.140 | 0.000 | 0.000 | 0.000 | 1739824.000 | 0.000 |
| 3 | Despatched | 192717.460 | 200469.140 | 187678.800 | 225627.560 | 171899.840 | 314693.080 | 108940.420 | 329906.560 | 7891.140 | 0.000 | 0.000 | 0.000 | 1739824.000 | 0.000 |
| 4 | Final Stock | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| C | **By-product-R** | | | | | | | | | | | | | | |
| 1 | Initial Stock | 91432.050 | 85006.890 | 68210.670 | 48263.220 | 21313.360 | 8368.930 | 4123.820 | 3261.210 | 7461.210 | 0.000 | 0.000 | 0.000 | 91432.050 | 0.000 |
| 2 | Production | 9600.000 | 10000.000 | 9400.000 | 6500.000 | 4000.000 | 4050.000 | 1400.000 | 4200.000 | 433.220 | 0.000 | 0.000 | 0.000 | 49583.220 | 0.000 |
| 3 | Sale of By-product-R | 16025.160 | 26796.220 | 29347.450 | 33449.860 | 16944.430 | 8295.110 | 2262.610 | 0.000 | 7894.430 | 0.000 | 0.000 | 0.000 | 141015.270 | 0.000 |
| 4 | Final Stock | 85006.890 | 68210.670 | 48263.220 | 21313.360 | 8368.930 | 4123.820 | 3261.210 | 7461.210 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 5 | By-product-R % | 4.75 | 4.75 | 4.77 | 2.80 | 2.27 | 1.27 | 1.27 | 1.26 | 5.20 | 0.00 | 0.000 | 0.000 | 2.77 | 0.000 |

Incharge (DSP)
Bina

SO(E&M)
Bina

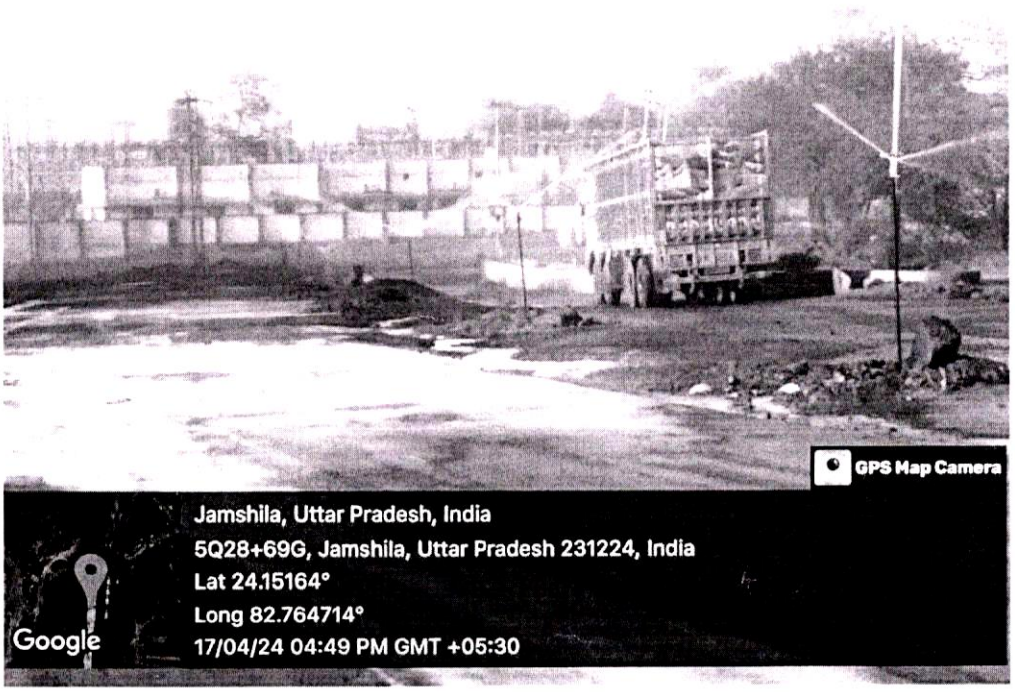
Area General Manager
Bina

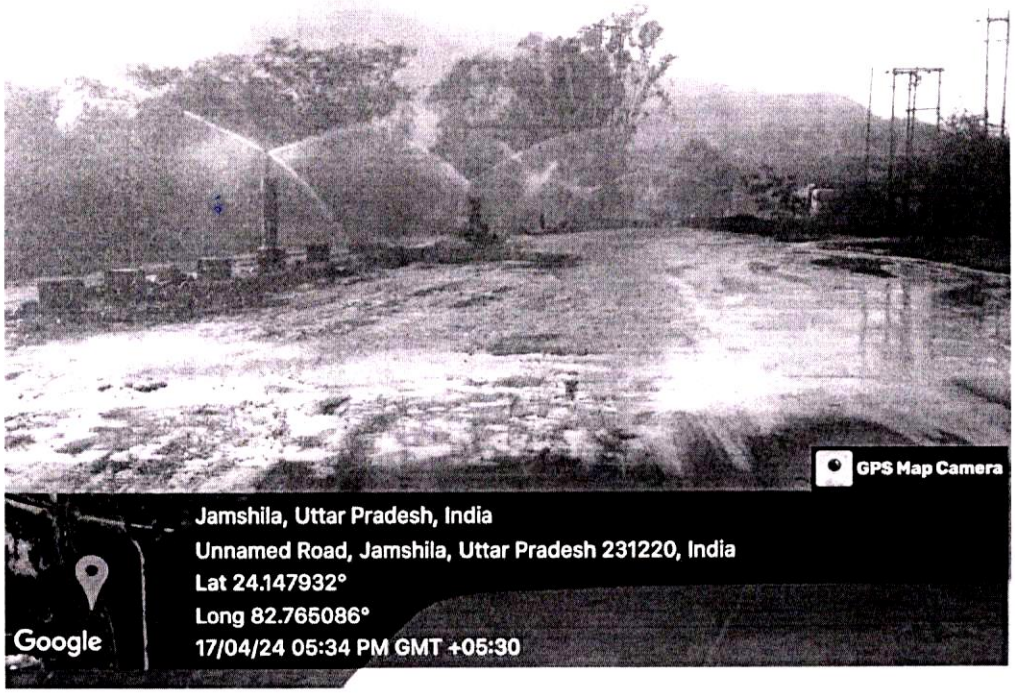
Annexure-2




2 no. of Pump house along with storage tank of 0.5 Lakh Litre at Deshaling Plant (within 100 m of deshaling reject yard).

Annexure 3




Fixed Sprinkler at RCC Road (1.4 Km stretch) near deshaling reject yard at Bina Project

# AMBIENT AIR QUALITY DATA

Name of the Company : **Northern Coalfield Limited** Year : **2023-24.**

Name of the Project : **Bina Opencast Project** Q.E. : **JUNE'2023.**

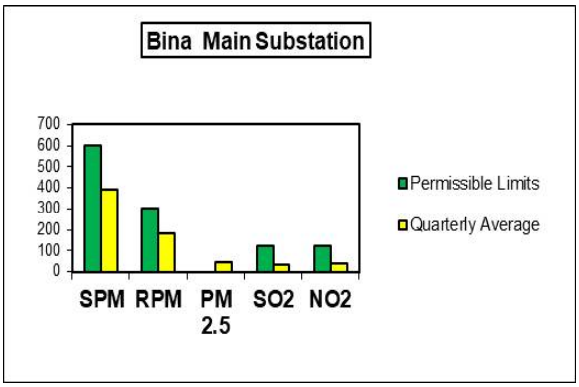
## Core Zone

Name of the Stations & Code :

1. **BA1- Main Sub. Station**
2. **BA2- OB Sub. Station**
3. **BA3- Bina STP**
4. **BA4- DAV School**

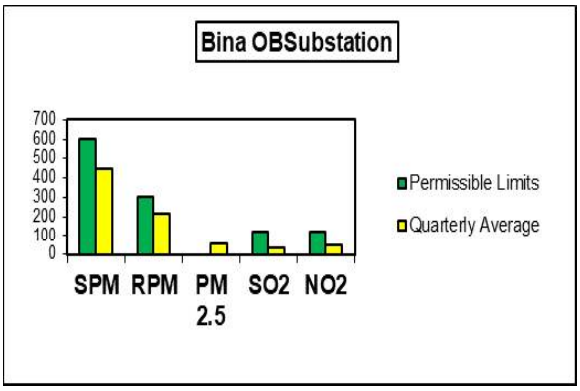
**1. Station Code/Name: BA1- Main Sub. Station Category: Industrial.**

| Date of sampling | SPM | RPM | PM 2.5 | SO2 | NO2 |
|---|---|---|---|---|---|
| 05/06.04.2023 | 512 | 242 | 67 | 36 | 51 |
| 24/25.04.2023 | 460 | 219 | 58 | 32 | 45 |
| 04/05.05.2023 | 228 | 97 | 22 | <25 | 22 |
| 23/24.05.2023 | 432 | 190 | 43 | 30 | 40 |
| 12/13.06.2023 | 418 | 204 | 46 | 36 | 48 |
| 27/28.06.2023 | 307 | 141 | 38 | 26 | 33 |
| Quarterly Average | 393 | 182 | 46 | 32 | 40 |
| Permissible Limits | 600 | 300 | *NA | 120 | 120 |




**2. Station Code/Name: BA2 - OB Sub. Station Category: Industrial.**

| Dates of sampling | SPM | RPM | PM 2.5 | SO2 | NO2 |
|---|---|---|---|---|---|
| 05/06.04.2023 | 438 | 226 | 59 | 35 | 50 |
| 24/25.04.2023 | 405 | 194 | 48 | 31 | 46 |
| 08/09.05.2023 | 426 | 233 | 56 | 32 | 46 |
| 23/24.05.2023 | 493 | 286 | 65 | 36 | 55 |
| 12/13.06.2023 | 461 | 249 | 64 | 35 | 47 |
| 27/28.06.2023 | 466 | 114 | 38 | 27 | 30 |
| Quarterly Average | 448 | 217 | 55 | 33 | 46 |
| Permissible Limits | 600 | 300 | *NA | 120 | 120 |




**Note:** *NA- Standards for coal mines inserted in Environment (Protection) Rules, 1986 via Rule 2(1) of the Environment (Protection) Amendment Rules, 2000 notified vide notification G.S.R. 742(E), dated 25.9.2000. do not stipulate permissible limit for PM 2.5.

# AMBIENT AIR QUALITY DATA

Name of the Company : **Northern Coalfield Limited** Year : **2023-24.**

Name of the Project : **Bina Opencast Project** Q.E. : **SEPT'2023.**

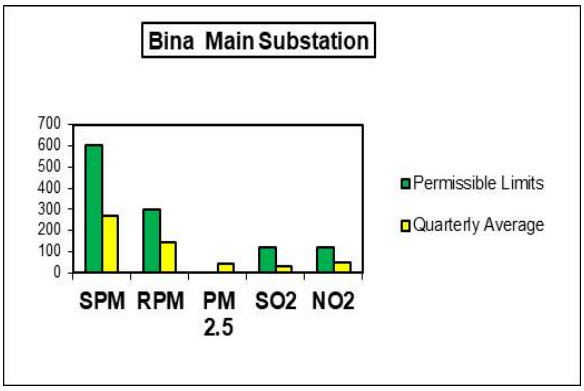
## Core Zone

Name of the Stations & Code :

1. **BA1- Main Sub. Station**
2. **BA2- OB Sub. Station**
3. **BA3- Bina STP**
4. **BA4- DAV School**

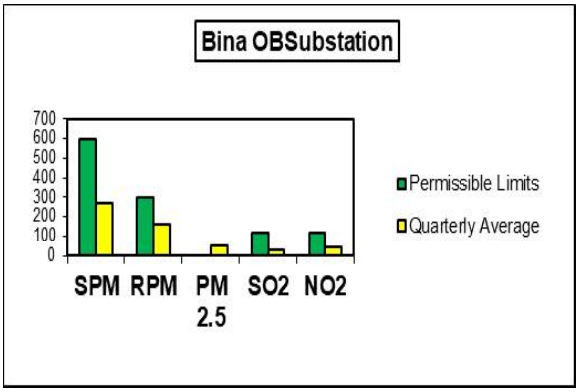
**1. Station Code/Name: BA1- Main Sub. Station Category: Industrial.**

| Date of sampling | SPM | RPM | PM 2.5 | SO2 | NO2 |
|---|---|---|---|---|---|
| 10/11.07.2023 | 314 | 185 | 54 | 34 | 52 |
| 20/21.07.2023 | 302 | 177 | 52 | 33 | 50 |
| 10/11.08.2023 | 164 | 73 | 25 | <25 | 38 |
| 25/26.08.2023 | 216 | 112 | 37 | 30 | 42 |
| 11/12.09.2023 | 290 | 154 | 46 | 35 | 53 |
| 21/22.09.2023 | 326 | 184 | 52 | 37 | 58 |
| Quarterly Average | 269 | 148 | 44 | 34 | 49 |
| Permissible Limits | 600 | 300 | *NA | 120 | 120 |




**2. Station Code/Name: BA2 - OB Sub. Station Category: Industrial.**

| Dates of sampling | SPM | RPM | PM 2.5 | SO2 | NO2 |
|---|---|---|---|---|---|
| 10/11.07.2023 | 327 | 194 | 59 | 30 | 46 |
| 20/21.07.2023 | 292 | 179 | 54 | 32 | 49 |
| 10/11.08.2023 | 147 | 64 | 22 | <25 | 35 |
| 25/26.08.2023 | 335 | 211 | 56 | 28 | 43 |
| 11/12.09.2023 | 213 | 137 | 48 | 28 | 36 |
| 21/22.09.2023 | 287 | 164 | 53 | 30 | 42 |
| Quarterly Average | 267 | 158 | 49 | 30 | 42 |
| Permissible Limits | 600 | 300 | *NA | 120 | 120 |




**Note:** *NA- Standards for coal mines inserted in Environment (Protection) Rules, 1986 via Rule 2(1) of the Environment (Protection) Amendment Rules, 2000 notified vide notification G.S.R. 742(E), dated 25.9.2000. do not stipulate permissible limit for PM 2.5.

NORTHERN COALFIELDS LIMITED, BINA PROJECT, DESHALING PLANT

O.D STATEMENT FOR THE YEAR 2024-25

Performance and stock figures of Bina Deshaling Plant for the Year 2024-25

| | Particulars | Apr-24 | May-24 | Jun-24 | Jul-24 | Aug-24 | Sep-24 | Upto 09-10-2024 | Total |
|---|---|---|---|---|---|---|---|---|---|
| A | **RAW COAL** | | | | | | | | |
| 1 | Initial Stock | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 2 | Received From Bina Mines | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 3 | Input to Deshaling Plant | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 4 | Final Stock | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| B | **DESHALED COAL** | | | | | | | | |
| 1 | Initial Stock | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 2 | Production | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 3 | Despatched | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 4 | Final Stock | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| C | **By-product-R** | | | | | | | | |
| 1 | Initial Stock | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 2 | Production | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 3 | Sale of By-product-R | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 4 | Final Stock | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 | 0.000 |
| 5 | By-product-R % | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |

10/10/24

Incharge (DSP)
Bina

10/10/24

SO(E&M)
Bina

Area General Manager
Bina Project

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं0/ Ref. No 4/6925 वी-2 / वायु-155/सोनभद्र/24 दिनाँक/ Date 9-9-24

पंजीकृत

सेवा में,

मैसर्स नार्दन कोलफील्ड्स लि0,
बीना परियोजना, पोस्ट–बीना,
सोनभद्र।

**विषय– मै0 नार्दन कोलफील्ड्स लि0, बीना परियोजना, पोस्ट–बीना, सोनभद्र के विरूद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में।**

महोदय,

कृपया बोर्ड मुख्यालय के पत्र दिनांक 16.02.2024 द्वारा मैसर्स नार्दन कोलफील्ड्स लि0, पोस्ट–बीना, जनपद–सोनभद्र को प्रतिदिन रूपये 30,000/– की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु कारण बताओ नोटिस जारी किया गया था। तत्क्रम में क्षेत्रीय अधिकारी, सोनभद्र के पत्र दिनांक 05.09.2024 द्वारा प्रेषित आख्यानुसार उक्त परियोजना के विरूद्ध डिसेलिंग कोल यार्ड में आग लगने के कारण हो रहे पर्यावरण दूषित होने के सम्बंध में शिकायती प्रकरण मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या 643/2023 राजेश कुमार बनाम स्टेट ऑफ यू0पी0 व अन्य के अन्तर्गत आच्छादित है। उक्त प्रकरण में मा0 एन0जी0टी0 द्वारा पारित आदेश के अनुपालन में क्षेत्रीय कार्यालय के पत्र दिनांक 19.02.2024 के माध्यम से संयुक्त समिति की आख्या मा0 एन0जी0टी0 में दाखिल की गयी थी। संयुक्त समिति की जांच आख्या के अनुसार परियोजना के डिसेलिंग यार्ड के निकट रिजेक्ट कोल भण्डारित नहीं पाया गया तथा मौके पर आग अथवा धुंआ निकलता हुआ नहीं पाया गया। परियोजना के पत्र दिनांकित 15.02.2024 के अनुसार माह जून, 2023 में दिनांक 04.06.2023 को स्पॉटेनियस हीटिंग के कारण धुंआ उत्पन्न होता हुआ देखा गया, जिस पर फायर फाइटिंग टीम द्वारा दिनांक 09.06.2023 को नियंत्रणा पा लिया था। इस प्रकार कुल 06 दिवस तक की अवधि में कोयला जलने का तथ्य प्रकाश में आया है। बोर्ड मुख्यालय के पत्र दिनांकित 16.02.2024 द्वारा जारी कारण बताओ नोटिस के अनुक्रम में परियोजना का प्रतिउत्तर दिनांक 04.03.2024 प्राप्त हुआ है। परियोजना के पत्र दिनांक 04.03.2024 एवं दिनांक 15.02.2024 से उक्त वर्णित 06 दिवस की अवधि में कोयला जलने का तथ्य प्रकाश में संज्ञानित है।

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0–593/2017 में दिये गये निर्देशों के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा पर्यावरणीय क्षतिपूर्ति के आंकलन हेतु निर्धारित गाइडलाइन के अनुसार गणना के लिये निर्धारित सूत्र Penalty=PIxNxRxSxLF के अनुसार आंकलित पर्यावरणीय क्षतिपूर्ति रूपये 30,000/– प्रतिदिन आती है। जिसमें PI (Pollution index) = 80, N (Number of days)=1, R (Panalty in Rs.)= 250, S (Factor for scale of operation, small) = 1.5, LF (Location Factor) = 1.0 for population between 1 to 5 million लिया गया है।

क्षेत्रीय अधिकारी, सोनभद्र के पत्र दिनांक 05.09.2024 द्वारा मैसर्स नार्दन कोलफील्ड्स लि0, पोस्ट–बीना, जिला–सोनभद्र के विरूद्ध दिनांक 04.06.2023 से दिनांक 09.06.2023 के मध्य की अवधि अर्थात 06 दिनों की डिफाल्टर अवधि हेतु कुल रूपये 180,000/– धनराशि की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति प्रेषित की गयी है।

अतः क्षेत्रीय अधिकारी, सोनभद्र के पत्र दिनांक 05.09.2024 द्वारा प्रेषित आख्या एवं संस्तुति के दृष्टिगत् सक्षम स्तर से अनुमोदनोपरान्त मैसर्स नार्दन कोलफील्ड्स लि0, पोस्ट–बीना, जिला–सोनभद्र के विरूद्ध दिनांक 04.06.2023 से दिनांक 09.06.2023 तक 06 दिनों की डिफाल्टर अवधि हेतु रूपये 30,000/– प्रतिदिन की दर से कुल धनराशि रूपये 180,000/– पर्यावरणीय क्षतिपूर्ति के रूप में अधिरोपित किया जाता है तथा निर्देशित किया जाता है कि उक्त पर्यावरणीय क्षतिपूर्ति की धनराशि विलम्बतम् 15 दिवस में निम्नलिखित Payment Gateway एवं विविरण के माध्यम से जमा किया जाना सुनिश्चित किया जाये:–

Payment Gateway- http://erp.eshiksa.net/DirectFeesv3/UPPCB
Nature of Pollution-Air Pollution
EC imposed in Compliance-UPPCB Order

सक्षम अधिकारी के अनुमति से निर्गत।

मुख्य पर्यावरण अधिकारी (वृत्त–2)

...2..

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ - 226 010
दूरभाष : 0522-2720828, 2720831
फैक्स : 0522-2720764, 2720676
ई–मेल : info@uppcb.in
वेबसाइट : www.uppcb.com

T.C.-12 V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010
Phone : 0522-2720828, 2720831
Fax : 0522-2720764, 2720676
E-mail : info@uppcb.in
Website : www.uppcb.com

Scanned with OKEN Scanner

185



प्रतिलिपि :–

1. जिलाधिकारी, सोनभद्र को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
2. क्षेत्रीय अधिकारी उ0प्र0 प्रदूषण नियंत्रण बोर्ड, सोनभद्र को इस निर्देश के साथ कि उद्योग से पर्यावरणीय क्षतिपूर्ति की धनराशि निर्धारित समयावधि में प्राप्त न होने की स्थिति में भू–राज्स्व की भांति वसूली की कार्यवाही हेतु प्रस्ताव जिलाधिकारी के समक्ष प्रस्तुत किये जाने की कार्यवाही सुनिश्चित की जायें।
3. लेखाधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से कि क्षतिपूर्ति मद में प्राप्त धनराशि का विवरण वृत्त को उपलब्ध कराने का कष्ट करें।

मुख्य पर्यावरण अधिकारी (वृत्त–2)

Scanned with OKEN Scanner

नॉर्दर्नकोलफील्ड्सलिमिटेड
(मिनीरत्नकंपनी)
(कोलइण्डियालिमिटेडकीअनुषंगीकंपनी)

एन सी एल
NCL

Northern Coalfields Limited
(A Miniratna Company)
(A subsidiary of Coal India Limited)

महाप्रबंधक कार्यालय / Office of the General Manager
CIN- U10102MP1985GOI003160
An ISO 9001, ISO 14001, ISO 27001 & ISO45001 Certified Company
बीना परियोजना, जिला- सोनभद्र (उ.प्र.) पिन- 231220 / Post- Bina Project, Distt- Sonebhadra (U.P.)- 231220
Phone :05446-276279 (O), 267280 (R) e-mail :cgmbin.ncl@coalindia.in Website :www.nclcil.in

क्र०: बीना/ पर्या०/ उ०प्र०प्र०नि०ब०/ 2024/ 39

दिनांक:- 11.11.2024

सेवा में,
मुख्य पर्यावरण अधिकारी (वृत-2)
टी.सी.-12वी, विभूति खंड, गोमती नगर,
लखनऊ - 226010

**विषय:- मै० नॉर्दर्न कोलफील्ड्स लिमिटेड, बीना परियोजना, पोस्ट - बीना, सोनभद्र के विरुद्ध अधिरोपित पर्यावरणीय क्षतिपूर्ति के अनुपालन संबंध में।**

**संदर्भ - H16925 सी-2/ वायु - 155/ सोनभद्र/ 24; दिनांक: 09.09.2024**

महोदय,

उपरोक्त विषय वस्तु के संबंध में यह अवगत कराना है कि, उक्त संदर्भित पत्र दिनांक 09.09.2024 के अनुपालन में रु. 1,80,000.00/- (एक लाख अस्सी हज़ार) की धनराशि उ०प्र० प्रदूषण नियंत्रण बोर्ड के बैंक खाते में दिनांक 11.11.2024 को Net Banking Payment Gateway के माध्यम से जमा करा दी गयी है। भुगतान रसीद की प्रति इस पत्र के साथ संलग्न है जिसका विवरण निम्नानुसार है:

Mode of Payment: Net Banking
Payment Date: 11.11.2024
Transaction No.: 241111204372872
Transaction Id: eshf_6731f18dd2af416771731326349

आपके सादर सूचनार्थ हेतु प्रेषित।

भवदीय

11/11/2024

क्षेत्रीय महाप्रबंधक
बीना परियोजना

प्रतिलिपि:

1. क्षेत्रीय अधिकारी, उ० प्र० प्रदूषण नियंत्रण बोर्ड, सोनभद्र।
2. महाप्रबंधक (पर्या०/ वन), एन० सी० एल० सिंगरौली।

**Site photographs of Deshaling plant of M/s Northern Coal fields limited, Bina Project, Bina, District Sonbhadra**



**Annexure No.5**